

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 5724  
TO BE ANSWERED ON 02.04.2018**

**LABOUR CODE ON WAGES**

**5724. SHRI A. ARUNMOZHITHEVAN:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government intends to introduce the labour code on wages in the country;**
- (b) if so, the details thereof;**
- (c) whether intra-ministerial discussions were held for the proposed labour code on safety and working conditions; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b):** The Labour Code on Wages has been introduced in Lok Sabha on 10.08.2017 and subsequently, referred to the Parliamentary Standing Committee on Labour.

**(c) & (d):** Intra-Ministerial discussions with concerned organizations are part and parcel of any amendment in Labour Law. The Code on Occupational Safety, Health and Working Conditions has been placed on the Ministry's website on 23.03.2018 for comments/suggestions of stakeholders including public.

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